

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 03
IA No. 376/JPR/2024
CP No. (IB)- 176/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Jaipur Trade Expocentre Pvt. Ltd. ... Operational Creditor/Applicant

Versus

Metro Jet Airways Training Pvt. Ltd. ... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

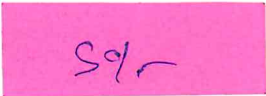
Present Through Video Conferencing: -

For the Liquidator : None appeared

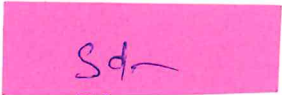
ORDER

IA No. 376/JPR/2024

None appears for the Liquidator. This is a report by liquidator regarding constitution of SCC under Regulation 31A of the IBBI (Liquidation Process) Regulations, 2016. This Report is taken on record subject to just exceptions. IA No. 376/JPR/2024 stands disposed of accordingly.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 24, 2024